

13  
Dated: 20.11.2012.

Hon'ble Sri S.P. Singh, Member (A)

App: None.

Resp: Sri R. Mishra.

D.B. is not available today.

Nobody is present on behalf of the applicant and R.A.  
has also not been filed.

List it on 09.01.2013.

S.P.  
Member (A)

O.R.

Amit/-

amendment  
application  
8 R.A. not  
filed by 1/c  
for applicant.

Vam  
7-1-13

14  
09.1.2013

list on 12-3-2013

130 ✓

Dated: 12.03.2013. ✓

Hon'ble Sri Justice Alok Kumar Singh, Member (J)  
Hon'ble Sri D.C. Lakha, Member (A)

App: Sri R.S. Gupta.

Resp: Sri P.K. Awasthi holding brief for Sri R.  
Mishra.

Sri R.S. Gupta, learned counsel for applicant fairly  
concedes that this O.A. has become infructuous. Learned  
counsel for other side has to say nothing against it.

In view of the above, this O.A. is dismissed as having  
become infructuous.

  
Member (A)

  
Member (J)

Amit/-

copy of order  
dated 12-3-13  
Expedited  
12-3-13